

The Pay & Accounts Officer  
Lok Sabha, New Delhi

Subject: Payment Instructions.

Sir,

During the Session periods my Salary and TA/DA Cheques may be sent to :

- i) State Bank of India, Parliament House/Parliament House Annexe

\_\_\_\_\_

\_\_\_\_\_ for credit to my account No. \_\_\_\_\_.

OR

- ii) Cheque Counter for being collected by me personally. Crossed/Open Cheques may be given.

During inter-Session period my Salary and TA/DA Cheques..

- i) may please be sent to Bank as usual.
- ii) may please be sent to my permanent/local address.
- iii) may please be kept at the cheque Counter in at Parliamentary Notice Office duly crossed/open.

Yours faithfully,

Signature \_\_\_\_\_

Name in Block letters

\_\_\_\_\_

Constituency No.

I.C.No. \_\_\_\_\_

State \_\_\_\_\_

Dated \_\_\_\_\_